

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2105
ANSWERED ON:06.08.2010
PROPOSAL UNDER INDIAN TRADITIONAL SYSTEM OF MEDICINES
Bundela Shri Jeetendra Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of proposals pending with the Government for setting up of institutions/colleges/hospitals, etc. under the Indian traditional system of medicines and the details thereof, State-wise;
- (b) the reasons for such pendency; and
- (c) the time by which the said proposals are likely to be cleared by the Government?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

(a) & (b) As per the provisions of the Indian Medicine Central Council (IMCC) Act, 1970, the issuance of letter of Permission (LoP) for setting up of new Ayurveda Medical Colleges is due for 9 colleges. The recommendations of Central Council of Indian Medicine (CCIM) have been received in the month of July, 2010. Out of these 9 cases, CCIM has not recommended for grant of permission in 5 cases. The list of 9 proposals is given in the Statement enclosed.

(c) The reports/recommendations of the CCIM are under consideration of the Department for the purpose of issuance/denial of the Letter of Permission. It is expected that it would be possible to process all the pending proposals within a period of one month.